

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/03/KOB/2024
SECTION	SEC. 55 C/ACT R/W RULE 69 NCLT
NAME OF PARTIES	M/S SARAF TRADING CORPORATION PPRIVATE LIMITED V/S REGISTRAR OF COMPANIES & ANOTHER.
PETITIONERS ADVOCATE/ PROFESSIONAL	CS YOGINDUNATH S
RESPONDENTS ADVOCATE/ PROFESSIONAL	ROC

26 JUNE 2024

O R D E R

CP(C/ACT)/03/KOB/2024

Learned Proxy Counsel appears on behalf of the Petitioner. Learned ARoC, Ms. Bindu Vergis is present through virtual mode.

At the request of the parties, list this matter for further consideration on **04.07.2024.**

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**